

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Nitin Fire Protection Industries Limited Date of Commencement of Liquidation: 18-01-2022; List of Stakeholders as on Date: 25-03-2022; Name of IP: Mr. Uliyar Balakrishna Bhat; Process Number: 1; Last 5 digitof registration number: 11107

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | | | | | | | NA |
| 2 | Liquidation costs incurred till date | | | | | | | | NA |
| 3 | Secured financial creditors | 6 | 9363967907 | 6 | 9283354846 | | 24591481 | 56021579 | Annexure 3 |
| 4 | Unsecured financial creditors | 0 | 0 | | | | | | NA |
| 5 | Operational creditors (Workmen) | 0 | 0 | | | | | | NA |
| 6 | Operational creditors (Employees) | 75 | 28835669 | 75 | 16052712 | | 12782957 | | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 0 | 0 | | | | | | NA |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 30 | 889455336 | 30 | 439786793 | | 444471094 | 5197448 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 3 | 790791711 | 3 | 333837 | | | 790457874 | Annexure 9 |
| Total | | 114 | 11073050623 | 114 | 9739528188 | 0 | 481845532 | 851676901 | |